

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.11.2020 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 309 of 2020	Silpco Constructions Pvt. Ltd. Vs. Yogesh Gupta, Liquidator of Kohinoor Power Pvt. Ltd.	Harsh Gurbani	Abhay Anand Jena
<b>2.</b>	Comp. App. (AT) (Ins) No. 338 of 2020	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	Sumit Kansal-RP
<b>3.</b>	Comp. App. (AT) (Ins) No. 386 of 2020	Shri Sandeep Ralhan Vs. Anand Prakash Soni & Ors.	Manoj K. Srivastwa	
<b>4.</b>	Comp. App. (AT) (Ins) No. 459 of 2020	Promila Taneja Vs. Surendri Design Pvt. Ltd.	Rishi Pal	Akshat Goel

**12:00 Noon**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

<b>5.</b>	Comp. App. (AT) (Ins) No. 395 of 2020  <b>Part Heard</b>	Sandeep Jindal Vs. State Bank of India	Nitin Mishra	Parth Tandon Ichchha Kalash
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**